Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: M/s Balajidham Buildestate Pvt Ltd Date of Commencement of Liquidation: 06-09-2019; List of Stakeholders as on Date: 31-03-2021; Name of IP: Ms. Sarita Duck; Last 5 digitof registration number: 11201

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	570385	570385	0	0	0	0	0	NA
3	Secured financial creditors	0	0	0	0	0	0	0	NA
4	Unsecured financial creditors	62	99894271	57	77950096	5	3500000	0	Annexure 4
5	Operational creditors (Workmen)	2	307500	2	307500	0	0	0	Annexure 5
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	9	9153139	9	9153139	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0		0	NA
Total		570458	109925295	68	87410735	5	3500000	0	